

SHRI CHANDRAJIT YADAV :
Sir, what about my point of order?
I have raised a point of order.

(Interruptions)

SHRI P. VENKATASUBBAIAH :
May I clarify, Sir? We have taken
action.....

(Interruptions)

श्री रामविलास पासवान : यदि मापला
नहीं उठाया जाता ..

अध्यक्ष महोदय : आप उनको बोलने
क्यों नहीं देते ?

श्री रामविलास पासवान : वह तो
बोल गये हाउस में बोला है ।

SHRI P. VENKATASUBBAIAH :
Sir, he is using very unparliamentary
words.

(Interruptions). I do not say
anything. Sir, we have adhered.....

श्री रामविलास पासवान मन्पालिया-
मेंट्री नहीं है ।

(Interruptions)

MR. SPEAKER : Ram Vilas Ji,
Please sit down. I have allowed
him.

SHRI P. VENKATASUBBAIAH :
Sir, we have conformed to the consti-
tutional provisions. I must tell the
Hon. Members that the Action
Taken is different from the decision
taken. About action taken, we have
already proceeded (Interruptions).
We have contacted the State Govern-
ments, the Report has been taken.
So, the Central Government has taken
this action, there is no violation of
the constitutional provisions.

श्री हरिकेश बहादुर (गोरखपुर) : 16
महीने से यही बात कही जा रही है ।

SHRI CHANDRAJIT YADAV :
It is a clear-cut violation.

MR. SPEAKER : You give me
a motion of breach of privilege or
any other.

NOTIFICATIONS UNDER COAST GUARD ACT

THE DEPUTY MINISTER IN
THE MINISTRY OF DEFENCE
(SHRI K.P. SINGH DEO) : I beg
to lay on the Table.

(1) A copy each of the following
Notifications (Hindi and English
versions) under sub-section (3) of
section 123 of the Coast Guard Act,
1978 :—

- (i) The Coast Guard Naviks
(General Duty), Recruitment
Rules, 1982, published in
Notification No. S.R.O. 80 in
Gazette of India dated the 3rd
April, 1982.
- (ii) The Coast Guard Subordinate
Officers (General Duty)
Recruitment Rules, 1982,
published in Notification No.
S.R.O. 94 in Gazette of India
dated the 17th April, 1982.
- (iii) The Coast Guard Naviks
(Technical Branch) Recruit-
ment Rules, 1982, published
in Notification No. S.R.O. 95
in Gazette of India dated the
17th April, 1982.

[Placed in Library See No. LT-
4081/82]

(2) A copy of Notification No.
S.R.O. 88-(Hindi and English ver-
sions) published in Gazette of India
dated the 10th April 1982 adding an
"Explanatory Note" to the Seward
Artillery Practice Rules, 1978.

[Placed in Library See No. LT-
4082/82]